

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:5525  
ANSWERED ON:29.04.2010  
SUBJECT: SUPPLY OF NATURAL GAS FROM KG BASIN  
Singh Shri Sushil Kumar

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether Letter of Intent (LoI) was issued by National Thermal Power Corporation (NTPC) to Reliance Industries Limited (RIL) in 2004 for supply of 12mmcsd of natural gas from KG Basin at USD 2.34/ mmbtu for 17 years for its expansion projects at Kawas II and Gandhar II Power projects;

(b) if so, the details thereof; and

(c) the steps taken by the Government to intervene and ask the RIL to supply gas to the Government owned company as per the agreed terms?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): Yes, Madam. NTPC issued the letter of intent (LOI) to RIL on 16-06-2004.

(c): Since the matter is sub judice, the Empowered Group of Ministers (EGOM) had decided to wait for the verdict of Hon'ble Bombay High Court. Further, EGOM decided that the allocations should be made to projects in the pipeline as and when they are ready to commence production.